NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM

CP(IB)No.177/09/HDB/2017
Sanghavi Movers Pvt Ltd
IVRCL Ltd Ltd
Sanghavi movers Pvt Ltd
9 of IBC

Counsel for Petitioner(s):

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Heard Shri Kumar Kantamneni, Learned Counsel representing Shri Avinash Desai, Learned Counsel for the Petitioner and Shri M. Jagadish Kumar, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent submit that the appeal filed by them stands posted to 22.11.2017. Therefore, he requested to post the case on 27.11.2017. In the meanwhile, the Petitioner has filed a memo dated 08.11.2017, by inter-alia seeking permission to withdraw the CP with a liberty to file a fresh CP. Since the Appeal is pending, post the case on 27.11.2017.

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Member (J)

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